

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

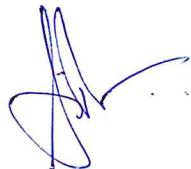
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 25/14 c/w CA 1/2015	IA 55/17 in TP 57/16 a/w TP 41/16	For hearing	397/ 398	M.K. Ramachandra & 3 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 10 Others.

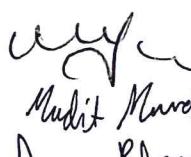
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

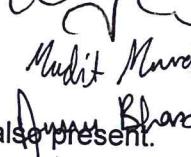
1. ADITYA NARAYAN  
 DHARMENDRA CHATUR R1 - R5 

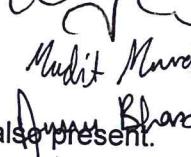
SWATHI A.P.  
 (9844464413) 

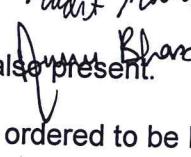
2. A. Murali Petitioner. 

for J. Sager Associates

3. B C. Thiruvadumn Advocate for  
Res. 6. 9  
" " 

Mudit Mundkur 

~~Advocate for Respondent~~ 

A counsel for petitioner is present. Counsel for respondents is also present. 

Connected matter is listed on 13.12.2017. This matter is also ordered to be listed on the same date at 3.00 p.m.

List it on 13.12.2017 at 3.00 p.m.

  
 MEMBER (J)

  
 MEMBER (T)